

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 09.11.2018

ORDER NO. 240 of 2018

Hon'ble President is pleased to partially modify the **roster order no. 238 of 2018 for CESTAT Delhi** to the extent indicated below:-

On 12.11.2018 at 02.30 p.m. Hon'ble C.L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following matter :

1. C/ROA/50674-50676/2016, C/Misc/51026-51028/2018 in C/2654-2656/2012

On 12.11.2018 at 2.30 p.m. Hon'ble Shri Anil Choudhary, Member (J) will hear the following part-heard matter:

1. E/50213/2018

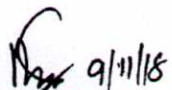
By Order



(Bineesh Kumar K.S)
Registrar

Copy to:

SPS to Hon'ble President/ Hon'ble Members/ P.A. to Registrar/ Dy.Registrar/
Asstt. Registrar /Bar Association/ Commissioner(AR)/ Notice Board/ Website/
Guard File/ Office Copy.


9/11/18
Dy. Registrar

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 09.11.2018

ORDER NO. 242 of 2018

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 112 of 2018 for CESTAT Chandigarh** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri Ashok Jindal, Member (Judicial) and Hon'ble Shri Bijay Kumar, Member (Technical)	From 03.12.2018 to 07.12.2018.	All Division Bench matters

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order



(Bineesh Kumar K.S)
Registrar

Copy to:

SPS to Hon'ble President/ Hon'ble Members/ P.A. to Registrar/ Dy.Registrar/ Asstt. Registrar /Bar Association/ Commissioner(AR)/ Notice Board/ Website/ Guard File/ Office Copy.


Dy. Registrar

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 09.11.2018

ORDER NO. 241 of 2018

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 153 of 2016 for CESTAT Bangalore** to the extent indicate below :

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri S.S. Garg, Member (J) and Hon'ble Shri P. Anjani Kumar, Member (Technical)	From 03.12.2018 to 14.12.2018	All Division Bench matters

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

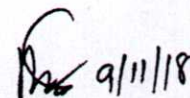
By Order



(Bineesh Kumar K.S)
Registrar

Copy to:

SPS to Hon'ble President/ Hon'ble Members/ P.A. to Registrar/ Dy.Registrar/ Asstt. Registrar /Bar Association/ Commissioner(AR)/ Notice Board/ Website/ Guard File/ Office Copy.

 9/11/18
Dy. Registrar